

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 82 of 2014 &
Appeal No. 11 of 2014 & IA nos. 14 & 272 of 2014
&
Appeal No. 49 of 2014 & IA nos. 85 & 273 of 2014**

Dated : 27th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 82 of 2014

**Guttaseema Wind Energy Company ... Appellant(s)
Pvt. Ltd.**

Versus

**Karnataka Electricity Regulatory ... Respondent(s)
Commission & Ors.**

**Counsel for the Appellant (s) : Mr. Sridhar Prabhu
Mr. Ananatha Narayana M.G.**

**Counsel for the Respondent(s): Mr. B.C. Thiruvengadam for R.2 to 6
Mr. Anand K. Ganesan for R.1
Mr. G.S. Kannur for R.8**

**Appeal No. 11 of 2014&
IA nos. 14 & 272 of 2014**

**Indian Wind Power Association ... Appellant(s)
Versus**

**Karnataka Electricity Regulatory Commission
& Ors. Respondent(s)**

**Appeal No. 49 of 2014
& IA no. 85 & 273 of 2014**

Indian Wind Turbine Manufacture's Association ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. Vishal Gupta
Counsel for the Respondent(s) : Mr. B.C. Jhiruvengadam for R.2 to 6
Mr. Anand K. Ganesan for R.1
Mr. G.S. Kannur for R.7**

ORDER

As agreed by the learned counsel for the parties, post these matters for further hearing before the **Chennai Circuit Bench on 09.09.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js